

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 139, 200 & 148 of 2016

Dated: 23rd October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 139 of 2016

**Shree Ambika Sugars Ltd. & Ors.
Vs.**

...Appellant(s)

Tamil Nadu Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan
Ms. Suriti Chowdhary

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. Vallinayagam
Ms. S. Amali for R-2

Appeal Nos. 200 & 148 of 2016

In the matter of:

**The South Indian Sugar Mills Association & Ors.
Vs.**

...Appellant(s)

Tamil Nadu Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Senthil Jagadeesan
Ms. Suriti Chowdhary

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. Vallinayagam
Ms. S. Amali for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **4-12-2018**.

(S. D. Dubey)
Technical Member
tpd/js

(Justice Manjula Chellur)
Chairperson